

results of the survey establish the viability of the project or the project conforms to one of the above criteria, the report is forwarded to the Planning Commission for their consideration and after their approval is received, approval of the Expanded Board and CCEA is obtained for projects costing over Rs. 50 crs. and thereafter the work is taken up through the Railway budget. For works costing below Rs. 50 crs. only Planning Commission's approval is taken before including the works in the Railway Budget.

(b) and (c). The details would be available in the budget document which will be laid in the House later today.

Unreserved Coaches

*92. DR. SATYANARAYAN JATIYA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to attach more unreserved coaches with the trains for general passengers; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) and (b) Railways propose to run additional short distance stopping services mostly with unreserved Second Class coaches. Whenever the hauling capacity of train engine permits, additional unreserved coaches are proposed to be attached to long distance trains

[English]

Rights of Villagers on Forests

*93. SHRI MANABENDRA SHAH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the villagers dwelling in and around wildlife sanctuaries particularly in Uttar Kashi and Dehradun districts of Uttar Pradesh are not allowed to use the land for grazing and collection of fodder, herbs etc.

(b) if so, the instructions issued by the Government in this regard; and

(c) the measures taken by the Government to keep a balance between the needs for environmental protection and the rights and privileges enjoyed by the local people for generations?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) According to the State Wildlife authorities controlled grazing by the livestock of local villagers is being allowed in the wildlife sanctuaries of the state, including in the Uttar Kashi and Dehradun districts. However, collection of herbs and other non-timber forest produce by outside villagers is not allowed.

(b) The rights of villagers in or over any land which forms part of a sanctuary is regulated under the provisions of the Wildlife (Protection) Act, 1972.

(c) During the process of declaration of sanctuaries if any rights are to be admitted then such areas are excluded from the sanctuary, or if they are to be acquired then compensation is provided to the right holders. Some rights are also allowed to continue if they are not inimical to wildlife interests. Besides, a Centrally sponsored scheme on ecodevelopment in an around national parks and sanctuaries is being operated, to reduce the pressures of the local people on such protected areas and provide them with alternative sources of biomass resources which they were extracting from the forests.

[Translation]

Regularisation of Daily Wage Workers

*94. SHRI MAHESH KUMAR M. KANODIA .
SHRI SATYA DEO SINGH :

Will the Minister of RAILWAYS be pleased to state :

(a) whether any proposal is under consideration of the Government to regularise the services of daily wage workers in the Railways;

(b) the total number of daily wage workers in various departments under the Ministry and the date since when they are working; and

(c) the time by which a final decision is to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (c). It is presumed that the reference is to Casual Labour on Railways. The extant instruction on the Railways already provide for Casual Labour to be regularised i.e. absorbed against regular posts in their turn after screening according to seniority, based on the total number of days put in by them subject to availability of vacancies and suitability of the candidates

The regularisation of Casual Labour is a continuous process, the progress of regularisation being subject mainly to availability of vacancies in the regular Establishment

The total number of Casual Labour working in the Railways and the break-up in terms of length of service rendered by them is being collected and will be laid on the table of the Sabha.

Security Fund

*95. SHRIMATI SUMITRA MAHAJAN : Will the Minister of RAILWAYS be pleased to state :

(a) the heads from which Railway provides funds for the security fund;